

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

### WESTSTAR CONSTRUCTIONS PRIVATE LIMITED OPERATING IN [REAL ESTATE] AT NEW DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Weststar Constructions Private Limited
2.	Address of the registered office	Add.: No-51 Furniture Block, Kirti Nagar, New Delhi 110015
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The details of asset are available as per latest audited financial statement of the CD for the FY 2022-23. However, no asset location has been traced till date due to non-cooperation of the personnel of the CD.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details please contact: <a href="mailto:Cirp.wscpl@gmail.com">Cirp.wscpl@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details please contact: <a href="mailto:Cirp.wscpl@gmail.com">Cirp.wscpl@gmail.com</a>
10.	Last date for receipt of expression of interest	29.05.2024
11.	Date of issue of provisional list of prospective resolution applicants	08.06.2024
12.	Last date for submission of objections to provisional list	13.06.2024
13.	Date of issue of final list of prospective resolution applicants	23.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.06.2024
15.	Last date for submission of resolution plans	27.07.2024

16.	Process email id to submit Expression of Interest	<a href="mailto:Cirp.wscpl@gmail.com">Cirp.wscpl@gmail.com</a>
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**Saurab Sharma**

**Resolution Professional**

**In the matter of West Star Constructions Private Limited.**

**Reg. No. IBBI/PA-001/IP-P-02550/2021-2022/13951**

**Validity of AFA till 18.12.2024**

**Res. Address: B-204, First Floor Back Side, T-Extension,  
Street No 7, Vishwas Park Extn, Uttamnagar, Delhi 110059**

**Date: 14.05.2024**

**Place: New Delhi**